CHAPTER XI

The Monthly Remuneration Received by Each of its Officers and Employees, Including the System of Compensation as Provided in Regulations

1. OFFICERS OF LAW DEPARTMENT

Sl. No.	Name	Designation	Monthly remuneration (Scale of Pay)
1.	Shri. C.V.D.	Legal Remembrancer	-
	Diengdoh	and Secretary to the	
		Govt. of Meghalaya.	
2.	Shri A.K. Sangma	Senior Addl. Legal	Level 21
		Remembrancer and	
		Additional Secretary.	
3.	Smti L.L.	AdditionalLegal	Level - 20
	Shangpliang	Remembrancer and	
	0.2	Joint Secretary.	
4.	Smti M.M.	Additional Legal	Level – 20
	Sangma	Remembrancer and	
		Joint Secretary.	
5.	Shri D. Lyngdoh	JointLegal	Level – 19
	• •	Remembrancer and	
		Deputy Secretary	
6.	Smti S.K. Sangma	Joint Legal	Level – 19
		Remembrancer and	
		Deputy Secretary	
7.	Smti L. Lyndem	Joint Legal	Level - 19
		Remembrancer and	
		Deputy Secretary	
8.	Shri L.K. Swett	Deputy Legal	Level -18
		Remembrancer and	
		Under Secretary	
9.	Smti S.N. Sangma	Deputy Legal	Level -18
		Remembrancer and	
		Under Secretary	
10.	Shri S. Latam	Law Officer	Level -15
11.	Smti M.K. Marak	Law Officer	Level -15

2. EMPLOYEES UNDER LAW (B) DEPARTMENT

Sl. No	Name	Designation	Monthly remuneration Level in pay matrix of ROP 2017
1.	Smti. M.Lyngdoh	Superintendent	Level - 16
2.	Smti P. Kharlukhi	Asstt. Superintendent	Level - 13
3.	Shri M.A. Laloo	U.D.Asstt.	Level - 11
4.	Smti S. Khongsngi	U.D. Asstt.	Level - 11
5.	Smti D. Mylliemngap	U.D. Asstt.	Level - 11
6.	Shri B.D. Hajong	U.D. Asstt.	Level - 11
7.	Smti L.B.N. Sangma	L.D. Asstt	Level - 8
8.	Shri A. Shabong	Typist	Level – 6